

GOVERNMENT OF INDIA
MINISTRY OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. 3628
ANSWERED ON 23.03.2017

CONSTRUCTION OF BARRAGES ON MAHANADI

3628. SHRI NAGENDRA KUMAR PRADHAN

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether the Government of Chhattisgarh has taken permission from the Union Government for construction of six barrages on the Mahanadi inter-State river and if so, the details thereof;
- (b) the details of provisions made for keeping minimum flow at State border by the Government of Chhattisgarh for the fulfilment including requirement for maintaining the river health in shape of environmental flow; and
- (c) the directions issued/to be issued by the Union Government to maintain the river health and fulfill the provisions of agreements signed for the purpose, if any?

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
(DR. SANJEEV KUMAR BALYAN)

(a) Central Water Commission (CWC) under Ministry of Water Resources, River Development & Ganga Rejuvenation (MoWR, RD & GR) carries out techno-economic appraisal of major and medium irrigation projects (Command Area more than 2000 hectare) which are planned on Inter-State river / river basins. List of projects of Chhattisgarh approved and accepted by Technical Advisory Committee (TAC) of MoWR, RD & GR is attached as **Annexure-I**.

(b) & (c) The environmental aspect of various projects is taken care of by MoEF&CC while issuing Environment Clearance of the project. Only after the receipt of various statutory and mandatory clearances, the projects are taken up for consideration by TAC of MoWR, RD & GR.

A Memorandum of Agreement was entered between the states of Madhya Pradesh and Orissa on 28.04.1983 regarding irrigation and power projects in Mahanadi basin. The Agreement inter-alia stipulates that Madhya Pradesh and Orissa agree to establish Joint Control Board to review the progress from time to time of survey, investigation, planning, execution and preparation of Joint Inter-State Irrigation and/or Power Project(s) and to discuss and resolve any issues.

A meeting with Chief Minister of Odisha and Chief Minister of Chhattisgarh to resolve various water resources issues / projects in Mahanadi River/basin was held under Hon'ble Minister of WR, RD & GR on 17.09.2016 in New Delhi.

Further, on the request of Government of Odisha for constitution of a Tribunal under section 3 of the ISWD Act, 1956, the Central Government in accordance with section 4 (1) of the ISRWD Act, 1956 have constituted a Negotiation Committee vide Ministry's OM dated 19 January, 2017 to advise /deliberate on these issues.

Annexure-I

Annexure referred to in reply to part (a) in respect of Lok Sabha Unstarred Question No.3628 on “Construction of Barrages on Mahanadi” for answer on 23.03.2017.

List of projects of Chhattisgarh approved and accepted by TAC of MoWR, RD & GR

Sl.	Meeting Number	Date of Meeting	Project Name
1	80 th	07.02.2003	Mahanadi Reservoir Project
2	80 th	07.02.2003	Sutiapat Irrigation Project
3	81 st	04.08.2003	Mongra Irrigation Project
4	82 nd	19.02.2004	Minimata (Hasdeo) Bango Multipurpose Project (Revised)
5	90 th	26.09.2007	Mahanadi Reservoir Project (Revised)
6	95 th	20.01.2009	Kelo Irrigation Project
7	98 th	09.07.2009	Minimata (Hasdeo) Bango Multipurpose Scheme (Revised)
8	99 th	24.08.2009	Koserteda Irrigation Project (Revised)
9	104 th	12.05.2010	Karra Nalla Irrigation Project
10	104 th	12.05.2010	Ghumariya Nalla Irrigation Project
11	104 th	12.05.2010	Sutiapat Irrigation Project (Revised)
12	105 th	25.06.2010	Khrung Tank Project-ERM
13	106 th	16.09.2010	Maniyari Tank Project - ERM
14	115 th	24.07.2012	Minimata (Hasdeo) Bango Project
15	130 th	30.09.2016	Arpa Bhaisajhar Barrage Project